पश्चिम स्कूलों द्वारा सी जाने वानी शिक्षा पर उच्च बनी बगों का एकाचिकार

- 1186. श्री युल्की राज सेनी, क्या शिक्षा श्रीर समात्र कल्याण मन्त्री यह बताने की कृपा करेंगे कि
- (क) स्वायह सच है कि देश में पब्लिक स्कूलो द्वारादी जाने वाली शिक्षापर केवर उच्च बनी वर्गीका ही एकाधिकार है
- (स) यदि हा. तो ऐने न्कूलों मे शिक्षा पाने वाले छात्रों की नास्यान्या है तथा ग्रन्य स्कूलों में किस्तापाने वाले छात्रों की सस्यान्या है
- (ग) बबा सरकार का बिचार समस्त्र स्कूलों में एकसी शिक्षा दिये जाने की व्यवस्था करने का विचार है; धौर
- (भ) यदि हा, तो यह योजना नव तक कियान्वित हो जायेगी।

शिक्षा और समात्र कल्याण मन्त्रालय तथा सस्कृति विभाग मे उप-मन्त्री (प्रो डी॰ पी यादव) (क) जी नहीं योग्य बच्चा का पब्लिक स्कूल की शिक्षा का लाम देन ने उद्देश में विशेषकर उन वम आय बाल नर्गों का चा अन्य प्रशार में ऐसी मुतिवायों पान उन्ने म असमर्थ है पव्निक स्कूलों तथा अच्छे आवासय स्कृत्यों में अध्ययन वे लिए 1953-54 म एक योग्यता आत्रवृत्ति योजना आरम्म की गई थी। 970-71 तक कम आय वाले वयों के बच्चों के लिये 2359 छात्रवृत्तिया प्रवान का गई है। योग्यता व साधनों के आधार पर सरकार द्वारा चुने गये छात्रों के लिए सरकार का स्वार सभी पव्लिक स्कूलों के लए दालिलों में 25 प्रनिश्चन आरम्भा करने का भी है।

(ल) सूचना एक न की जा रही है धीन सभापटल पर रख दी खाएगी। (ग) क्योंकि स्कूल शिक्षा राज्य सरकारों का दायित्व है प्रत भारत सरकार के लिए यह सम्भव नहीं है कि मभी स्कूलों में एक कप शिक्षा लाग की जाए । उसके प्रतिरिक्त भारतीय मंबिगान के प्रमुख्देद 30 (1) के प्रधीन सभी प्रत्यस्थक कर्ग चाहे वे धर्म प्रथवा भाषा पर प्राधारित हो, प्रक्ती पसन्द की शिक्षा सस्थान्यों को स्थापित करने तथा उनके सचाला करने का प्रधिकार रक्षेगे।

(घ) प्रथन नहीं उता।

Annual increment to untrained leachers of West Bengal

116/ SHRI MADHI RYYA HAI DAR: Will the Minister of FDUCALION AND SOCIAL WELFARE Is pleased to state

- (a) whether covernment have received representation from different Teachers' Organisations for giving annual increment in salaries to untrained teachers of West Bangal, and
- (b) it so the reaction of Government?

IHE DIPUTY MINISTER IN THE MINISTRY OF FDUCATION AND SOCIAL WELFARE AND IN THE DIPARTMENT OF CULTURE (PROF D.P. VDAVA) (a) The State Government has received representation from the Secondary School Teachers and Employees Association, West Bengal, for annual increment in salaries to untrained teachers serving in non-Government aided Secondary Schools in West Bengal

(b) The matter is under consideration of the State Government

Treatment of Snake-Bite in Sundarbans of 24 Pargana (West Bengal)

1188 SHRI MADHURYYA HALDAR Will the Minister of HEALTH AND PAMILY PLANNING be pleased to state

 (a) the number and names of Hospitals and health centres whether facilities

for treatment of snake bite exist in Sunderbans of 24 Parganas.

- (b) whether Government are taking up any scheme to help the private practitioners in villages with medicine and equipments in this regard; and
- (e) if so, the main features of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROP. D. P. CHATTOPA-DHYAYA). (a) Information about the number and names of Hospitals and Health Centres where facilities for treatment of snake-bite exist in Sundarbans of 24 Parganas is being collected and will be laid on the Table of the Sabha.

- (b) No, Sir.
- Does not arise

Research on effects of saline water on young paddy plants of 2/2 months

1189 SHRI MADHURYYA HALDAR. Will the Minister of AGRICULTURE be pleased to refer to the reply given to Starred Question No. 1607 dated the 5th August, 1971 regarding research on paddy cultivation under saline water and state :

- (a) whether the research is being carried on fresh attack of saline water upon the paddy-plants of two-three months old; and
 - (h) if so, the progress thereof

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE) (a) and ('). Information is being collected and will be placed on the Table of the Sabha as soon as received.

Launch Services for Lakdwip-Patharpratima Raidighi-Patharpratima and Kachuberia-Kakdwip (Sagar laisads)

1190, SHRI MADHURYYA HAL-DAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state .

(a) whether Government have any scheme to operate two large-capacity

launch services for each of (i) Kakdwip and Patharpratima (ii) Raidighi and (iii) Kachuberia (Sagar Patharpratima: Islands); and

(b) if not, the reasons thereof?

OF PALIAMEN-THE MINISTER TARY AFFAIRS, SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b). The requisite information has been called for from the Government of West Bengal and will be laid on the Table of the Lok Sabha on receipt.

Quarters in occupation of retired Government Employees

- 1191. SHRI MUKHTIAR SINGH MALIK . Will the Minister of WORKS AND HOUSING be pleased to state :
- (a) the rule under which a retired Government servant can retain Government accommodation and for what period:
- (b) the number of retired employees still in occupation of Government accommodation in Delhi/New Delhi after the retirement from service, category-wise; and
- (c) if so, the reasons therefor and the action taken or proposed to be taken by Government for their eviction from the Government accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) · (a) Under item (ii) of the Table below S. R. 317 B-11 (2) a provision exists that a Government (servantion retirement or terminal leave can retain the accommodation in his occupation for a period of two months. It is also provided under item (ix) that the officer who proceeds on Leave Preparatory to retirement or Refused leave granted under F. R. 86 can retain general pool accommodation in his occupation for the full period of leave on full average ray subject to a maximum of four months inclusive of the period permissible in the case of retirement.